

BEFORE THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT

THE HONOURABLE SMT. JUSTICE P.V. ASHA

&

THE HONOURABLE MRS. JUSTICE SHIRCY V

TUESDAY, THE 30TH OF APRIL 2020/10TH VAISAKHA 1942

OPFC TMP No.2/2020

PETITIONER/PETITIONER/1ST RESPONDENT:

SHYLA P.K., AGED 45 YEARS, D/O. KUMARAN,
PARAYIL HOUSE, KARIMKUNNAM KARA & VILLAGE, THODUPUZHA TALUK,
IDUKKI DISTRICT - 685 586.

ADV.GEORGE MATHEW
ADV.S. PRAVEEN
ADV.M.D. SASIKUMAR
ADV.A.G.SUNIL KUMAR
ADV.DIPU JAMES
ADV.K.T. MATHEW
ADV.K.V. GEORGE

RESPONDENT/RESPONDENT:

BIJU, AGED 48 YEARS, S/O.
DAMODARAN, CHOONDAKATTU
PUTHENPURAYIL (PULIMOOTTIL)
HOUSE, KUNINJI KARA,
PURAPPUZHA VILLAGE,
THODUPUZHA TALUK, IDUKKI
DISTRICT - 685 583.

ADVOCATES:

THIS W.P. (C) HAVING COME UP FOR ADMISSION ON 30.04.2020, THE COURT
ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Shircy, J.

Serve notice to the respondent through e-mail, to the counsel appearing before the court below. Learned counsel for the petitioner has also agreed to furnish the mobile number as well as the WhatsApp number of the party after contacting the counsel for the respondent before the court below.

Post on 05.05.2020 for hearing.

P.V.ASHA, JUDGE

SHIRCY V., JUDGE

rtr/

APPENDIX

PETITIONER'S EXHIBITS

EXHIBIT P1: TRUE COPY OF ORDER DTD. 26.03.2019 IN O.P. (G&W)
NO. 178 OF 2018 OF THE FAMILY COURT, THODUPUZHA.

EXHIBIT P2: TRUE COPY OF AFFIDAVIT AND PETITION DTD. 12.03.2020
IN I.A.NO. 1 OF 2020 IN O.P. (G&W) NO. 178 OF 2018 OF FAMILY COURT,
THODUPUZHA.

EXHIBIT P3: TRUE COPY OF OBJECTION DTD. 24.04.2020 IN I.A. NO. 1
OF 2020 IN O.P. (G&W) NO. 178 OF 2018 OF THE FAMILY COURT,
THODUPUZHA.

EXHIBIT P4: TRUE COPY OF ORDER DTD. 24.04.2020 IN I.A. NO. 1
OF 2020 IN O.P. (G&W) NO. 178 OF 2018 OF FAMILY COURT, THODUPUZHA.